

**Minutes of the meeting held on 22<sup>nd</sup> May, 2018 at 1500 hrs.**

**Present**

Shri R.K. Mathur, Chief Information Commissioner  
Shri Yashovardhan Azad, Information Commissioner  
Prof. M. Sridhar Acharyulu, Information Commissioner  
Shri Sudhir Bhargava, Information Commissioner  
Shri Bimal Julka, Information Commissioner  
Shri D.P. Sinha, Information Commissioner  
Additional Secretary to the Commission, assisted by other officers.

**Agenda No.1: Action taken on earlier meeting's decision**

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 8.05.2018.

**Action: JS(Admn)**

**Agenda No.2: Quality issues**

Video conferencing quality was discussed. The instructions to NIC for improving VC quality may be reiterated.

**Action: JS(MR)**

**Agenda No.3: Restatement of Values of Judicial Life**

Deferred.

**Action: JS (Admn)**

**Agenda No.4: DoPT letter on RTI Draft Rules**

Discussed. To be put in next meeting.

**Action: JS(Law)**

**Agenda No.5: Delegation of powers to Registrar**

Approved.

**Action: JS (Admn)**

**Agenda No.6: Penalties**

Discussed.

**Action: Registrar**

**Agenda No.7: Engagement of Interns**

The scheme for interns approved with following changes: (a) Minimum period of internship may be reduced from 2 months to 1 month. (b) The work may be assigned by the Information Commissioner or any other offices with whom the intern is attached. The work would include one paper on a suitable subject. (c) Certificate of working with CIC as intern shall be issued by the Registrar on satisfactory completion of the internship and including acceptance of paper. (d) The concerned IC may choose to issue an appreciation letter to the intern, if he so desires.

**Action: Registrar**

**Agenda No.8: Annual Convention - 2019**

Discussed.

**Action: All JS**

**Agenda No.9: Court Orders apparently infringing the CIC jurisdiction**

Discussed.

**Action: JS(Law)**

**Agenda No.10: Hearing of cases where, where more than one public authority has to reply**

Deferred.

**Action: Registrar**

**Agenda No.11: Case of Jagdish Tulshiram Tanbe in the High Court against the order of CIC**

It was decided not to defend the case.

**Action: JS(Law)**

  
(S.P. Beck)

**Joint Secretary (Admn)**


**24.05.2018**

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SA)
4. PPS to Information Commissioner (SB)
5. PPS to Information Commissioner (BJ)
6. PPS to Information Commissioner (DP)
7. PPS to Information Commissioner (AB)
8. PPS to Secretary/PS to Additional Secretary

**Copy also to :**

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Surender Rohilla, Consultant
8. Shri R.L. Gupta, Consultant
9. Shri S C Sharma, Consultant
10. Shri R.P. Grover, Consultant
11. Shri H.P. Sen, Consultant
12. Shri K.L. Das, Consultant
13. Shri A.K. Talpatara, Consultant

  
(S.P. Beck)

**Joint Secretary (Admn)**

**24.05.2018**